

Report regarding Hon'ble NGT Dated 22.02.2023 in OA No. 19/2023.

Pursuant to the direction given by Hon'ble NGT in the order passed on dated 22.02.2023 in Original Application No. 19/2023. The main relevant contents of the order are as under :-

“In our view, the complaint raised in the matter can be looked into by the local authorities, for the purpose whereof, we constitute a joint committee comprising State PCB and District Magistrate, Mathura, who shall look into the matter, visit the site, collect relevant information and if finds any violation, would take remedial action in accordance with law within two months.

District Magistrate, Mathura will be nodal agency for coordination and compliance.

An action taken report may be submitted to Registrar General of this Tribunal by e-mail at judicial-ngt@gov.in, preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. If found necessary, the matter may be placed before the Bench for further directions.

Subject to above, application is disposed of.

A copy of this order, along with copy of complaint, be forwarded to State PCB and District Magistrate, Mathura by e-mail for compliance.”

In compliance of the above order, the following officials from the offices of District Magistrate, Mathura and UP Pollution Control Board, Mathura inspected the site mentioned in the order on dated 22.02.2023.

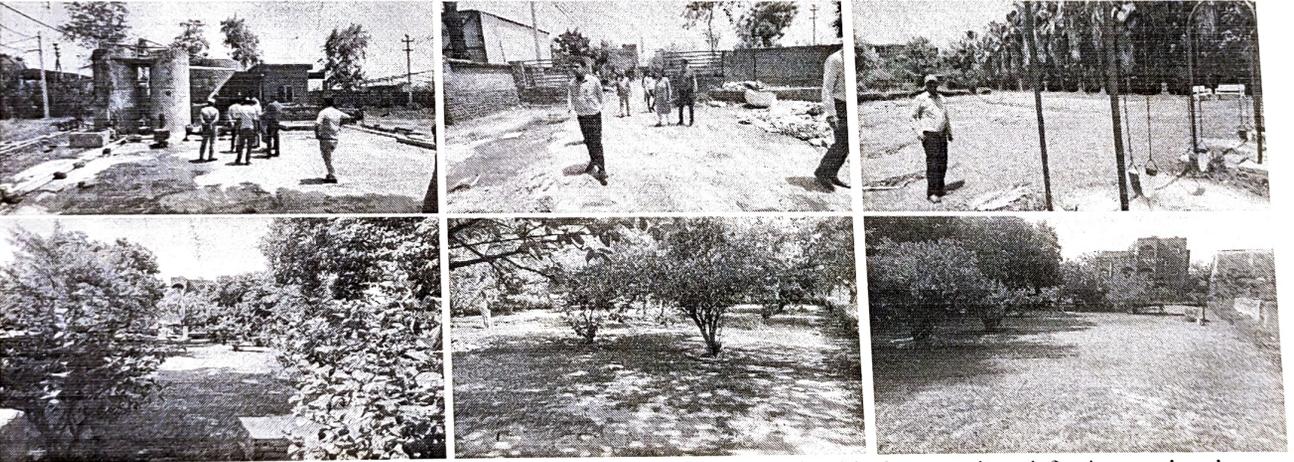
- 1. Mr. Niket Verma - Deputy Collector, Mathura**
- 2. Kunwar Santosh Kumar - AEE, UP Pollution Control Board, Mathura.**

A joint inspection of site was carried out on dated 18.05.2023. The details are as under:-

1. There is a residential colony developed by M/s Megasons company, which is approved by Mathura-Vrindavan Development Authority, Mathura. The residential colony was established in 2003. The representative of the residential colony Mrs Shruti & Mr. Saurabh were present at the time of inspection.

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2. During the inspection sewage treatment plant STP has been established for treatment of domestic effluent generating by the colony, in which the following units were found established, which are respectively are as follows- Equalization tank, MBBR tank, Air blower, Tube settler, Dosing system ACF, MGF, Sludge drawing beds etc.
3. During the inspection all units of STP were found in operational and treated water was being used for gardening & floor washing and other washing. 23
4. During the inspection solid waste was dumped at open area inside the premises. In view of above a letter has been sent to Mathura-Vrindavan Nagar Nigam, Mathura for treatment and disposal of Municipal Solid Waste (Under Management and Handling) Rules, 2000 is Annexed as annexure-1.
5. During the inspection dumping solid waste and untreated sewage waste were not found to be discharged in main park located in the middle of residential colony.
6. Photographs attached during the inspection



A factual and action taken report is being submitted for kind perusal and further action in this regard.

Kunwar Santosh Kumar
(Kunwar Santosh Kumar)
AEE, UP Pollution Control Board,
Mathura

Dr. Yogender Kumar
(Dr. Yogender Kumar)
RO, UP Pollution Control Board,
Mathura

Niket Verma
(Mr. Niket Verma)
Deputy Collector,
Mathura



क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड
Regional Office, U.P. Pollution Control Board
भवन सं०-65 ए, बल्देव पुरी, महोली रोड, मथुरा

पत्रांक: 528/0-95/23

दिनांक 18/05/23

सेवा में,
अपर नगर आयुक्त,
मथुरा-वृन्दावन नगर निगम,
मथुरा।

विषय:- मा० राष्ट्रीय हरित अधिकरण के ओ०ए० सं०-19/2023 दिनांक 20.02.2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं०-19/2023 दिनांक 20.02.2023 का संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेशों के अनुक्रम में जिलाधिकारी महोदय, मथुरा द्वारा नामित सदस्य एवं इस कार्यालय द्वारा दिनांक 18.05.2023 को स्थलीय निरीक्षण किया गया। निरीक्षण के समय पाया गया कि मै० मेगासन्न कम्पनी, अजीतपुर, कोसीकलां, तहसील-छाता, मथुरा द्वारा एक आवासीय कॉलोनी विकसित की गयी है, जिसमें लगभग 48 फ्लैट/विला बनाये गये हैं। उक्त आवासीय कॉलोनी से जनित नगरीय ठोस अपशिष्ट आवासीय परिसर में खुले में एकत्रण किया जा रहा है, जिसके कारण शिकायतकर्ता द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली को शिकायत प्रेषित की गयी है।

उक्त के परिप्रेक्ष्य में आपसे अनुरोध है कि संदर्भित स्थल पर विकसित आवासीय कॉलोनी से जनित ठोस अपशिष्ट का समुचित उपचार/निस्तारण नगरीय ठोस अपशिष्ट (प्रबन्धन एवं हथालन) नियम, 2000 के अन्तर्गत यथाशीघ्र कराया जाना सुनिश्चित करें तथा कृत कार्यवाही से इस कार्यालय को भी अवगत कराने का कष्ट करें।

भवदीय


(डॉ० योगेन्द्र कुमार)
क्षेत्रीय अधिकारी

प्रतिलिपि-निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. जिलाधिकारी महोदय, मथुरा।
2. मुख्य पर्यावरण अधिकारी (वृत्त-4), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।


क्षेत्रीय अधिकारी